

List of Proclaimed Offenders in pending Cases									
Sr. No.	CNR No.	Case No.	Date of Institution	Case Title	Particulars of PO	FIR no./year	Under section	Police Station	Date of order
<b>Sh. Virinder Aggarwal Sessions Judge, Barnala</b>									
1	PBBR01-003249-20169	SC-73/2019	10-09-2019	State v/s Baljit Singh etc	Mohammad Mustkeen Kureshi son of Ahmed Husan resident of Tiba road Street no 6 Gulabi Bhag Ludhiana	91/09-09-2016	399 IPC	Barnala	04-06-2019
2	PBBR01-003249-20168	SC-73/2019	10-09-2019	State v/s Baljit Singh etc	Yusuf Khan son of Ahmed Hasan resident of Tiba road Street no 6 Gulabi Bhag Ludhiana	91/09-09-2016	399 IPC	Barnala	04-06-2019
3	PBBR01-01374/2016	SC-39/2016	19-05-2016	State v/s Hardeep Singh etc	Arshdeep Singh son of Charanjit Singh resident of Dala District Moga	04/12-01-2016	307 IPC	Tallewal	12-03-2019
4	PBBR01-01374/2016	SC-39/2016	19-05-2016	State v/s Hardeep Singh etc	Raju Singh son of Bhola Singh resident of Rajeana District Moga	04/12-01-2016	307 IPC	Tallewal	22-01-2019
5	PBBR01-01374/2016	SC-39/2016	19-05-2016	State v/s Hardeep Singh etc	Malkit Singh son of Kaura Singh resident of Bhaini Mari District Bathinda	04/12-01-2016	307 IPC	Tallewal	12-02-2020
6	PBBR01-001616-2018-	SC-57/2018	23-05-2018	State v/s Amritpal Singh etc	Gurpreet Singh son of Gurdev Singh Son of dalip Singh resident of Khera Place Bhadaur	210/15-07-2017	379-B IPC	City Barnala	26-03-2021
7	PBBR01-004219/2018	sc-119/2018	03-12-2018	state v/s sewak Singh etc	Sewak Singh son of Babu Singh resident of Aakliya tehsil Joga District Mansa	342/09-08-2018	395 IPC	City Barnala	22-02-2021
8	PBBR01-004219/2018	sc-119/2018	03-12-2018	state v/s sewak Singh etc	Sukha Singh son of Kulwant Singh resident of Aakliya tehsil Joga District Mansa	342/09-08-2018	395 IPC	City Barnala	22-02-2021
9	PBBR-01-0029812019	SC/69/2019	01-10-2021	STATE VS RAJVIR SINGH @ MOTU etc.	RAMANDEEP SINGH @ DEEPA @ RAMAN R/O KOTHE RAMSER NEAR JIWAN SINGH GURUDWARA , BAZAKHANA ROAD, BARNALA	211/2019	379B,341,34	CITY BARNALA	02-11-2021
10	PBBR01-0031492021	SC/103/2021	23-09-2021	State V/s Gurpreet Singh @ Harpreet Singh	Gurpreet Singh @ Harpreet Singh, Sherpur, Malerkotla	299/2016	379-B,411,34	CITY BARNALA	02-12-2021
<b>Sh. Barjinder Pal Singh, Add. Session Judge, Barnala</b>									
1	PBBR01-001922-2016	SC/59/2016	28.07.2016	State Vs Darshan Singh	Gurdeep Singh @ Gabbar S/o Nirbhai Singh R/o Sekha	47/2013	506,148,149 IPC & 3 SC&ST Act	Barnala	04.07.2018
2	PBBR01-003569-2019	SC/76/2019	09.10.2018	State Vs. Iqbal Singh	Pardeep Singh S/o Jagjit Singh R/o Gandhi Nagar, Rampur	63/2018	399,402,307 IPC & 25 Arms Act	Tapa	14.12.2018
3	PBBR01-004367-2018	SC/123/2018	11.12.2018	State Vs. Baljit Singh @ Appu	Manjit Singh @ Ajay S/o Bhura Singh R/o Paras Ram Nagar, Bathinda.	39/2016	341,342,395,365,379B,412,506,120B,148,149 IPC & 25 Arms Act	Schna	19.03.2018
4	PBBR01-001784-2018	NDPS/64/2018	04.06.2018	State Vs. Rattan Singh	Rattan Singh @ Bunty S/o Lakhvir Singh R/o Gadha Khana Road, Barnala	156/2017	21 NDPS Act	City Barnala	02.11.2019

5	PBBR01-001922-2018	NDPS/87/2018	27.06.2018	State Vs. Jagsir Singh	Jagsir Singh @ Gyani S/o Darshan Singh R/o Mullowal, District Sangrur	357/2017	21,29 NDPS Act	City Barnala	19.07.2019
6	PBBR01-003366-2018	CRM/368/2018	24.09.2018	State Vs. Hardeep Singh @ Deep Singh	Hardeep Singh @ Deep Singh S/o Malkiat Singh R/o Nainewal, PS Bhadaur	70/2013	61 Excise Act	Bhadaur	31.08.2019
7	PBBR01-002693-2018	SC/77/2018	07.08.2018	State Vs. Rattan Singh @ Bunty	Rattan Singh @ Bunty S/o Lakhmir Singh R/o Backside PS City Barnala.	100/2018	307,459,458,354,354A IPC	City Barnala	13.11.2019
Sh. Vineet Kumar Narang, ACJM, Barnala									
1	PBBR03-003225-2016	CHI/499/2016	29/11/16	State Vs Baljeet Singh @ Appu & others	Mohd. Arif @ Mama S/O Ahmad Hasan, resident of Kerana Distt- Shamli, UP Now residing at Tibba Road, Gali No-6, Gulabi Bagh, Ludhiana, PS Basti Jodhewal	92 Dated. 08.12.2015	411 IPC	Rureke Kalan	30/09/19
2	PBBR03-002360-2017	CHI/372/2017	04/08/17	State Vs Sandeep Singh & others	Krishan Dass son of Mukhtiar Ram, resident of Kahnewal	86 Dated. 01.10.2016	457,380 IPC	Rureke Kalan	12/12/19
3	PBBR03-000561-2017	CHI/119/2017	28/02/17	State Vs Vishal Bhalla	Vishal Bhalla son of Gulshan Bhalla, resident of SCO - 38, National Shopping Complex, Amritsar.	12 Dated. 02.03.2016	420 IPC	Rureke Kalan	28/02/20
4	PBBR03-000295-2017	COMA/41/2017	08/02/17	M/s Jaspal Filling Vs Gupreet Singh	Gurpreet Singh son of Gurdev Singh, resident of Jagitpura, Uggoke, Barnala	-	138 NI Act,	City Barnala	09/09/21
5	PBBR03-000360-2019	CHI/58/2019	08/02/19	State Vs Joga Singh & others	Joga Singh son of Charan Singh, resident of Balia Manjpur, PS Jandiala Guru, District Amritsar	124 Dated. 06.09.2018	379,411 IPC	Dhanaula	23/08/21
6	PBBR03-004076-2018	CHI/869/2018	27/11/18	State Vs Swaranjeet Kaur	Swaranjeet Kaur wife of Jeet Singh, resident of Chak Fateh Singh Wala Tehsil Nathana	58 Dated. 13.10.2017	420 IPC	Mehal Kalan	31/08/21

7	PBBR03-004142-2018	CHI/885/2018	01/12/18	State Vs Ravinder Singh & others	Ravinder Singh @ Ravi son of Hari Singh, resident of Bhatu Caste Adarsh Colony Civil Line Muradabad UP	146 Dated. 25.05.2017	379 IPC	City Barnala	12/04/21
8	PBBR03-004142-2018	CHI/885/2018	01/12/18	State Vs Ravinder Singh & others	Rajinder Singh son of Moosa Singh, resident of Bhatu Caste Adarsh Colony Civil Line Muradabad UP	146 Dated. 25.05.2017	379 IPC	City Barnala	12/04/21
9	PBBR03-002360-2017	CHI/372/2017	04/08/17	State Vs Sandeep Singh & others	Harpreet Singh @ Happy son of Jasvir Singh, resident of Kahnawal	86 Dated. 01.10.2016	457, 380 IPC	Rureke Kalan	05/08/21
10	PBBR03-000239-2017	CHI/59/2017	30/01/17	State Vs Satnam Singh & others	Pardeep Singh son of Gurmail Singh, resident of Bhaiana Basti, Pharwahi	107 Dated. 06.10.2016	341,325,323,506,148,149 IPC	PS Barnala	31/08/21
Ms. Sucheta Ashish Dev, Cheif Judicial Magistrate, Barnala									
1	PBBR03-000196-2016	CHI 61 2016	09-02-2016	STATE VS RIZWAN	KURBAN @ GUDDU S/O BADHBU KHAN R/O SAHARANPUR NOW R/O HOUSE OF NASSUR KHAN, INFRONT OF RAILWAY CROSSING, MALERKOTLA	87 / 2015	307 IPC & 4A, 4B, 8 PROHIBITION OF COW SLAUGHTER ACT AAND 11 PRVENTION OF CRUELTY TO ANIMALS	CITY BARNALA	21/8/18
2	PBBR03-000196-2016	CHI 61 2016	09-02-2016	STATE VS RIZWAN	RIZWAN S/O IKRAM R/O GANA, SAHARANPUR NOW R/O HOUSE OF NASSUR KHAN, INFRONT OF RAILWAY CROSSING, MALERKOTLA	87 / 2015	307 IPC & 4A, 4B, 8 PROHIBITION OF COW SLAUGHTER ACT AAND 11 PRVENTION OF CRUELTY TO ANIMALS	CITY BARNALA	29/7/19
3	PBBR03-000196-2016	CHI 61 2016	09-02-2016	STATE VS RIZWAN	MOHD. SALIM S/O KHUSHI MOHD. R/O NOOR BASTI KHANNA ROAD, MALERKOTLA	87 / 2015	307 IPC & 4A, 4B, 8 PROHIBITION OF COW SLAUGHTER ACT AAND 11 PRVENTION OF CRUELTY TO ANIMALS	CITY BARNALA	13/12/19
4	PBBR03-002867-2018	CHI 708 18	30-07-2018	STATE VS GURJEET SINGH	MUNNI MAHTO S/O SOHAN MAHTO NOW R/O NEW JANTA NAGAR, LUDHIANA	26 / 2018	420,120B IPC	MEHAL KALAN	01/04/20
5	PBBR03-001028-2018	CHI 140 2018	09-03-2018	STATE VS TINKU SINGH	CHARNI KUMAR @ BILLA S/O VIJAY KUMAR, R/O RAHI BASTI, PAVIAN DE GURUDWARA DI BACKSIDE, BARNALA	4 / 2018	457,380,411,427,34 IPC	CITY BARNALA	14/1/2020
Smt Surekha Rani, PCS, ACJ(SD)-cum-JMIC, Barnala									
1	PBBR03-003240-2016	CHI/500/2016	01-12-2016	State vs Gupreet Singh	Gurpreet Singh @ Nikka s/o Buta Singh Caste Jatt r/o Ghuman Kalan Now at Model Town Tapa	66/2016	379 and 411 IPC	Tapa	09.01.2019
2	PBBR03-004752-2017	CHI/572/2017	29-11-2017	State vs Gurjant Singh	Gurjant Singh s/o Paramjit Singh Caste Majhabi Sikh r/o Pharwali PS Sandaur, Distt. Sangrur	100/2016	420 IPC	Tapa	15.10.2019
Sh. Vijay Singh Dadwal, JMIC, Barnala									

